

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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ORDER SHEET

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ORDERS OF THE TRIBUNAL

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24.11.2008

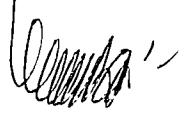
OA 332/2006

Mr. C.B. Sharma, counsel for applicant.  
Mr. R.G. Gupta, counsel for respondents.

Learned counsel for the respondents has placed on record a letter dated 14.10.2008 written by the applicant to the Senior Divisional Personnel Officer whereby it has been stated that he does not want to press remedy in respect of OA No. 332/2006. The letter is taken on record.

In view of this subsequent development, without going into merit of the case, the OA is disposed of as not pressed.

  
(B.L. KHATRI)  
MEMBER (A)

  
(M.L. CHAUHAN)  
MEMBER (J)

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